

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi the 25th January 1982

NOTIFICATION
INCOME TAX

No. 4438 (F.No. 203/ 5 /82-I.A.II): Department of Revenue hereby notified that the approval granted u/s. 36(1) (ii) of the Income Tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962, to the Economic and Scientific Research Foundation vide Notification No. 77/10/50/62-I.A.I dated 15-11-1962 is valid upto 14th of December, 1984.

(P. S. MENA)
DEPUTY SECRETARY TO THE GOVT. OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I.A.A. Audit)/Investigation/Recovery/Vigilance/PAH/ROSP/Intelligence/Special Investigation, N. Delhi.
3. Director of O&M (I.A.), 1st floor, Nawan-e-Ghalib, Mata Jandri Lane, New Delhi.
4. Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi-110029, with reference to their letter No. TU/1/27/61-MS, dated 17th December, 1961 (with one spare copy for the party).
The Comptroller and Auditor General of India (40 copies).
Bulletin Section of AI(ROSP), New Delhi (5 copies).
- 6.

(P. S. MENA)
DEPUTY SECRETARY TO THE GOVT. OF INDIA.

111/82-7Tab.
28/1